

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 21(ND)/2014

IN THE MATTER OF:

Aneesh Khurana	Applicant/petitioner
Vs.		
ILPEA Paramount Ltd.	Respondent

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. P. Aggarwal, Advocate

For the Respondent Nos.2,3,4,
6-13 : Ms. Manisha Singh, Mr. Akhil Kulshrestha,
Advocates

ORDER

For Order, see C.P. No. 141(ND)/2014.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi